

[English]

Posting Of Music Teacher In Kendriya Vidyalayas

2764. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether one post of Music Teacher is sanctioned in every Kendriya Vidyalaya irrespective of number of students;

(b) if so whether 751 posts of Music Teachers have been sanctioned for 744 Kendriya Vidyalayas as on date;

(c) the details of Kendriya Vidyalayas which have been sanctioned more than one post of Music Teacher and the justification thereof; and

(d) the steps the Government propose to take to rectify the situation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). Normally one post of Music Teacher is sanctioned in every Kendriya Vidyalaya irrespective of number of students. So far 758 posts of Music Teachers have been sanctioned. There are 743 Kendriya Vidyalayas at present including one which is not functioning. More than one post of Music Teacher have been sanctioned in the following Kendriya Vidyalaya:-

1. No. 1 Delhi Cantt.
2. No II Delhi Cantt.
3. New Mehrauli Road
4. No. I Khetri Nagar
5. No. I Colaba
6. AFS Thane

7. SC Pune
8. No. I Trichi
9. Kankarbagh
10. Upper Shillong
11. DVS Dhanbad
12. Surda Ghatshila

A second or third post etc. of Music Teacher is sanctioned where primary classes are located in separate buildings having more than one branch or running the school in different shifts or keeping in view of the specific recommendations made by the Assistant Commissioner/Principal on the basis of the actual need of the Vidyalaya.

Health Club for MPs

2765. SHRI VISHWANATH SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to start a Health Club for Members of Parliament in the capital;

(b) if so, the details thereof; and

(c) when such a Health Club is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI. D.K. THARA DEVI SIDDHARTHA): (a) to (c). There is no such proposal under consideration.

Development of Kishanganj, Bihar

2766. SHRISYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the progress in the implementation of the schemes for Urban Development of Kishanganj, Bihar sanctioned by the Government;

(b) the total amount sanctioned, scheme-wise;

(c) the amount actually released so far, year-wise under each scheme; and

(d) the reasons for the delay in the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (c). Under the Centrally Sponsored IDSMT Scheme a sum of Rs. 31.43 lakhs was sanctioned during December, 1985. The total expenditure till June, 1988 (as per the last Progress Report received from the State Government had been Rs. 10 lakhs. The Component-wise sanction is furnished in the Statement enclosed.

(d) No progress Report has been received from the State Government inspite of reminders.

STATEMENT

Details of the approved cost of the components under IDSMT for the town of Kishenganj, Bihar.

Rs. 97.15 lakhs

Total approved outlay

Rs. in lakhs

Components

S. No.	Name of the Project	Approved cost
1	2	3
IDSMT Projects		
1.	Housing scheme at ward No. 17 near Sweepers colony (0.83 acres of Govt. land)	2.84
2.	Improvement of Link Road from N.H. 31 to old Bahadur Ganj Road	16.83
3.	Improvement of Hindupatti to Kangla road	7.62
4.	Bus Station Complex (1.63 acres)	19.23
5.	Municipal market at ward No. 17 near sweepers colony (8.51 acres of Govt. land)	33.52
Sub Total		80.50

S. No.	Name of the Project	Approved cost
1	2	3
<i>Low Cost Sanitation Projects</i>		
6.	Conversion of 1771 latrines into pour flush.	13.28
7.	Construction of 34 sets of 10 seated each of public latrines	3.83
Sub Total		17.11
Grand Total		97.15